

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.226  
CP/16(AHM)2021

**Proceedings under Section 241-242 of Co. Act, 2013**

**IN THE MATTER OF:**

Somabhai Damodardas Patel & Ors  
V/s  
Lincoln Parenteral Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on: 27/06/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mr. Rajeev Chawla, Adv  
For the Respondent : Mr. Divyang Majmudar, Adv for R-1 to R-8

**ORDER**  
**(Hybrid Mode)**

It has been apprised that the in NCLAT in Co. App No. 89 of 2022 and 99 of 2022 is now coming up hearing on 22.07.2024. Hence requested for adjournment beyond the date.

Re-list on 08.08.2024

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

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**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**